

OPEN COURT

CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD BENCH
ALLAHABAD

Allahabad : Dated this 21st day of November, 2000
Original Application No.1311/2000

CORAM :-

Hon'ble Mr. Justice RRK Trivedi, V.C.

Hon'ble Mr. VK Majotra, A.M.

Onkar Nath,

Son of Shri Babu Ram

R/o Village Barauna Khurd,

P.O. Barauna Khurd, District Auraiya.

(Sri Avnish Tripathi, Advocate)

. . . . Applicant

Versus

1. Union of India through Secretary (Posts)
Department of Posts, India,
Ministry of Communication,
Dak Bhawan, Sansad Marg, New Delhi.
2. Postmaster General,
Agra Region, Agra.
3. Superintendent of Post Offices,
Etawah Division, Etawah.
4. Postmaster, Etawah.

. . . . Respondents

ORDER (Oral)

By Hon'ble Mr. Justice RRK Trivedi, V.C.

The grievance of the applicant is that he was working as EDA. He was promoted to Group 'D' on temporary basis vide order dated 23-1-1998. A copy of the order has been filed as Annexure-4 to the OA. It was contemplated in the order that the appointment is on temporary basis and appointment on permanent basis will be after the recommendation of the D.P.C. However,

without any order communicated in writing the applicant has been asked to stop work from 24-10-2000 and he has also been asked not to work as EDA. It is also stated that the pay of the applicant was reduced during the period when he was discharging duties as Group 'D' employee against which he made several representations including to the Post Master General but they have not been decided and are still pending. Considering the facts and circumstances of the case, as no order in writing has been communicated to the applicant, in our opinion, the best course shall be to give him opportunity to make a representation before the Post Master General, Agra Region, Agra, placing all the facts narrated in this application. The representation shall be filed within two weeks. The representation, if so filed, it shall be considered and decided by the Post Master General, Agra Region, Agra (respondent no.2) by a speaking order within a month. There shall be no order as to costs.

V. K. Mishra R. K. Singh
Member (A) Vice Chairman

Dube/